

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 705
ANSWERED ON 07/02/2023

CONSTRUCTION OF PANCHAYAT BUILDINGS

705. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:
SHRI SANGANNA AMARAPPA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI MANOJ TIWARI:
SHRI PRATHAP SIMHA:
DR. UMESH G. JADHAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Panchayat Buildings have been constructed in all the Gram Panchayats in the State of Bihar, Maharashtra and Karnataka;
- (b) if so, the details thereof and the number of Gram Panchayats where buildings have been constructed and the number of Gram Panchayats deprived from it, State and district-wise;
- (c) whether the Panchayat Buildings are likely to be constructed in the remaining Gram Panchayats; and
- (d) if so, the time by which construction is likely to be started and completed along with the amount likely to be spent thereon?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) to (d) Panchayat being a State subject, providing Panchayat Building in Gram Panchayats (GPs) is primarily the responsibility of State Governments. The States are expected to mobilise funds for construction of Panchayat Buildings from various sources. However, to supplement efforts of states, the Ministry under its different scheme/s has been providing financial assistance to States/UTs for construction of Panchayat Bhawans. Under the Centrally Sponsored Scheme (CSS) scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA), being implemented w.e.f 2022-23 also has a provision to provide funds to States/UTs including Bihar, Maharashtra and Karnataka for construction of GP building on limited scale at the rate of Rs. 20 lakhs per GP building and construction of approx 5835 GP buildings have been approved which includes 4552 carry over and 1283 new GP buildings under the scheme. Details of GP Buildings constructed under the various schemes are maintained at State/ UT level. As per information available, out of 271770 GPs/ Rural Local Bodies (RLBs) across States/ UTs, 220258 GPs have Panchayat Buildings and 51512 GPs are without Panchayat Buildings. State-wise detail is at **Annexure**. Keeping in view felt need of Gram Panchayat

Buildings and also taking into consideration limited resources under revamped RGSA, the States have been advised to ensure that the construction of GP buildings are taken up on priority by converging funds / resources under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), unspent funds of 14th Finance Commission, funds from 15th Finance Commission and also those from State schemes etc., to saturate the gap.

Annexure

Annex refer to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No. 705 answered on 07/02/2023

State-wise details of Gram Panchayats

Sl. No	State	No. of GPs and Traditional Local Bodies (TLBs)	GP with Gram Panchayat Bhawan	GP without Gram Panchayat Bhawan
1	Andaman & Nicobar Islands	271	59	212
2	Andhra Pradesh	13325	11162	2163
3	Arunachal Pradesh	2108	697	1411
4	Assam	2666	2036	630
5	Bihar	8160	1424	6736
6	Chhattisgarh	11656	11553	103
7	Goa	191	187	4
8	Gujarat	14359	14211	148
9	Haryana	6220	3166	3054
10	Himachal Pradesh	3615	3217	398
11	Jammu & Kashmir	4291	2903	1388
12	Jharkhand	4345	4230	115
13	Karnataka	5958	5550	408
14	Kerala	941	940	1
15	Ladakh	193	184	9
16	Lakshadweep	10	5	5
17	Madhya Pradesh	23066	22291	775
18	Maharashtra	27923	23891	4032
19	Manipur	3818	161	3657
20	Meghalaya	9045	5413	3632
21	Mizoram	834	427	407
22	Nagaland	1292	664	628
23	Odisha	6794	6794	0
24	Puducherry	108	77	31
25	Punjab	13241	8069	5172
26	Rajasthan	11272	9701	1571
27	Sikkim	198	176	22
28	Tamil Nadu	12524	11194	1330
29	Telangana	12769	4783	7986
30	Dadra & Nagar Haveli and Daman & Diu	38	25	13
31	Tripura	1219	1132	87
32	Uttar Pradesh	58189	54010	4179
33	Uttarakhand	7791	6610	1181
34	West Bengal	3340	3316	24
	Total	271770	220258	51512